

STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE FIRST QUARTER ENDING, 2020

Sl. No.	Name of the Court	Opening Balance as on 01/01/2020	Institution from 01/01/2020 to 31/03/2020	Disposal from 01/01/2020 to 31/03/2020	Pendency at the end of March,2020
1.	HIGH COURT OF SIKKIM	03	01	-	04

